

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:55

ANSWERED ON:26.11.2014

IRREGULARITIES IN ENGINEERING COLLEGES

Jadhav Shri Prataprao Ganpatrao;Khaire Shri Chandrakant Bhaurao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of complaints received in connection with reported irregularities, cheating, leaking of question papers in entrance examination and other malpractices in the engineering colleges during the last three years;
- (b) the details of the action taken against persons/colleges found guilty during the above period, State-wise and year-wise; and
- (c) the corrective measures taken/being taken by the Government to curb irregularities and malpractices in engineering colleges?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Smt. Smriti Zubin Irani)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PART (a) TO (c) OF THE REPLY TO LOK SABHA STARRED QUESTION NO. 55 TO BE ANSWERED ON 26.11.2014 ASKED BY SHRI PRATAPRAO JADHAV AND SHRI CHANDRAKANT KHAIRE REGARDING IRREGULARITIES IN ENGINEERING COLLEGES.

(a) : The total number of cases reported in connection with cheating, irregularities and other malpractices during the engineering entrance examination conducted by Central Board of Secondary Education (CBSE) in last three years are as below:

All India Engineering Entrance Examination (AIEEE) 2012	: 28 cases
Joint Entrance Examination (JEE) Main 2013	: 70 cases
Joint Entrance Examination (JEE) Main 2014	: 55 cases

There was no complaint regarding leaking of question papers in the engineering entrance examination during last three years.

(b) : The result of all these candidates was cancelled. Further, the cases of impersonation are reported by the superintendent of respective examination centre to the local police for taking further necessary action against such candidates. The state-wise and year-wise number of candidates found guilty in the engineering entrance examination during last three years is as below:

State	2014	2013	2012
Andhra Pradesh	2	7	-
Arunachal Pradesh	-	1	1
Bihar	7	5	7
Delhi	2	3	-
Gujarat	-	27	-
Haryana	-	3	-
Jammu &Kashmir	1	1	2
Jharkhand	1	-	1
Kerala	2	1	2
Madhya Pradesh	4	4	3
Maharashtra	19	7	-
Odisha	1	-	-
Rajasthan	-	-	1
Tamil Nadu	-	1	-
Tripura	1	-	-
Uttar Pradesh	8	9	5
West Bengal	7	1	6
Total	55	70	28

(c): Central Board of Secondary Education (CBSE) is an Examination Body which conducts the engineering entrance examination and sufficient care is taken to ensure the fair and smooth conduct of examination.

All India Council for Technical Education (AICTE) has issued the regulation for Establishment of Mechanism of Grievance Redressal

Regulation, 2012. AICTE has a standard procedure for addressing the complaints by the Complaint Committee headed by a retired High Court Judge in AICTE and the action taken according to the direction of Committee.